# GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

# LOK SABHA STARRED QUESTION NO. 78 TO BE ANSWERED ON THE 7<sup>TH</sup> FEBRUARY, 2017

### INTELLECTUAL PROPERTY RIGHTS IN AGRICULTURE

\*78. SHRI B. VINOD KUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण ½ãâ¨ããè be pleased to state:

- (a) whether the Government has constituted the Protection of Plant Varieties and Farmers Rights Authority (PPV&FRA) to implement Intellectual Property Rights (IPR) in agriculture for the preservation of plants species and to promote the new species of plants as well as rights of the farmers and if so, the details thereof; and
- (b) whether the Government proposes to reconstitute the said authority and if so, the details thereof?

#### **ANSWER**

### MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण ½ãâ¨ããè (SHRI RADHA MOHAN SINGH)

(a) & (b): A statement is laid on the Table of the House.

## STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO. 78 DUE FOR REPLY ON 7<sup>TH</sup> FEBRUARY, 2017.

- (a): Yes, Madam. The Department of Agriculture, Cooperation and Farmers Welfare has established the Protection of Plant Varieties and Farmers' Rights Authority (PPV&FRA) under Section 3 of the Protection of Plant Varieties and Farmers' Rights Act, 2001 (PPV&FR Act, 2001) on 11<sup>th</sup> November, 2005 to implement Intellectual Property Rights in agriculture and for the preservation of plants species and to promote the development of new plant varieties as well as to protect the rights of the farmers. The Authority shall also facilitate the growth of Seed Industry in the country to make available quality seeds and planting materials to the farmers. The PPV&FR Authority consists of a Chairperson and fifteen members. Out of fifteen members, there are eight ex-officio members and seven non-official members.
- (b): There is no proposal to re-constitute the Protection of Plant Varieties and Farmers' Rights Authority at present.

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